उत्पादन क्षमता राउरकेला इस्पात सयन्त्र की वर्तमान क्षमता से चौगनी होगी ; श्रौर

(ख) यदि हां, तो इसकी वित्तीय लागत का ब्यौरा क्या है तथा उसके सम्बन्ध में शर्ते क्या हैं और सरकार को डिजाइन कब तक प्राप्त होने की सम्भावना है ?

t [DESIGN FOR A BIGGER STEEL PLANT

280. SHRI RAJNARAIN: Will the Minister of IRON AND STEEL be pleased to state:

(a) whether it is a fact that his Ministry have asked the Central Engineering and Design Bureau to prepare a design for the project of a plant whose production capacity would be four times the present capacity of the Rourkela Steel Plant; and

(b) if so, what are the details of its financial implications and the terms in connection with it and when the design is expected to be received by Government?]

लोहा तथा इस्पात मंत्री (की टी॰ एन॰ सिंह): (क) ग्रोर (ख) राउरकेला इस्पात कारखाने के ग्रोर ग्रधिक विस्तार के प्रस्ताव पर जर्मन संघीय गणतन्त्र सरकार ग्रीर उसकी वित्तदाता एजेंसियों से विचार विमर्श किया जा रहा है। इस समय ग्रोर कोई ब्यौरा देना सम्भव नहीं है।

t[THE MINISTER OF IRON AND STEEL (SHRi T. N. SINGH): (a) and (b) The proposal for the further expansion of the Rourkela Steel Plant is under discussion with Government of the Federal Republic of Germany and its financing agencies. It is not possible at present to furnish any details.]

ALLOTMENT OF SCOOTERS

281. SHRI ABDUL GHANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Central Government Employees whose pay is

less than Rs. 300/- or 350/- P.M. are not eligible to apply for the allotment of Lambretta or Vespa Scooters;

(b) if 30, whether the allotment criteria are based on the pay of an incumbent or the nature of duties or the distance from the place of duty; and

(c) if so, whether Government propose to modify the rules in this regard?

THE MINISTER OF INDUSTRY (SHRI D. SANJIVAYYA): (a) Applications for allotment of Lambretta and Vespa Scooters are not entertained from Central Government Employees whose basic pay is below Rs. 850/per month. In the case of (I) Doctors, (2) Officers who have to perform predominantly field duties and (3) personal staff attached to Ministers and other high dignitaries of similar rank and officers of the rank of Joint Secretary above, applications are entertain-ed, if they are drawing a basic pay of Rs. 300/- and above per month.

(b) and (c) For allotment of priority, the essentiality in terms of the nature of duties performed by the applicants and the capacity of the applicants for the purchase and maintenance of scooters are taken into consideration.

HIGHER EMOLUMENTS FOR RAILWAY Officers

282. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that while inaugurating the first meeting of All India Railway Officers Federation in Bombay on the 8th October, 1966 he agreed to consider sympathetically the demand for higher emoluments of the officers; and

(b) if so, what are the details of their demand?

THE MINISTER OF STATE IN ¹ THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes.

(b) (i) a revision in the pay scales;

(ii) a redistribution of the Railway Officers' cadres to provide for a higher percentage of Administrative Grade posts; and

(iii) liberalisation of the terms of deputation of Railway Officers to other Ministries and Public Sector "Undertakings.

DE-LICENSING OF TEXTILE INDUSTRY

283. SARDAR RAM SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Government propose to de-licence textile industry as suggested by Swaminathan Committee;

(b) if so, when a decision is likely to be taken; and

(c) what are the branches of the industry that are likely to be covered by de-licensing?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) to (c) Yes, Sir. The proposal to de-license textile industry is still under consideration of Government.

FAREA OF RAILWAY LAND UNDER CULTI-VATION

20. SHRI U. S. PATIL: Will the Minister of RAILWAYS be pleased to state:

whether in accordance with the decision taken by Government last year to put the areas of Railway land on the side of the Railway tracks under cultivation in order to increase food production, such areas have since been demarcated and allotted for cultivation; and (b) if so, the area of such land brought under cultivation in each State and Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Yes.

(b) A statement i_s attached.

STATEMENT

| · • | (Areas on scres) |
|---------------------|-----------------------|
| <i>⊨</i> 25, * | (Inicas on Scies) |
| 1. Andhra Pradesh | 283·79 approx. |
| 2. Assam | 1595-00 ,, |
| 3. Bihar | 4645.00 " |
| 4. Gujarat | 705.61 " |
| 5. Jammu & | |
| Kashmir 💦 🏅 | |
| 6. Kerala | 278 ·00 ,, |
| 7. Madras | 395.31 " |
| 8. Maharashtra | 1134-94 " |
| 9. Mysore | 544.60 " |
| 10. Madhya Pradesh | 851-96 |
| 11. Nagaland | •• |
| 12. Orissa | 900-36 " |
| 13. Punjab . J. | 15.00 " |
| 4. Haryana 🧳 | • |
| 15. Rajasthan , | 341-46 ,, |
| 16. Uttar Pradesh . | 4905-91 ,, ,*, |
| 17. West Bengal . | 4532-05 ,, |
| 1. Himachal Pradesl |) 7 |
| 2. Manipur | |
| 3. Delhi | · · |
| 4. Tripura | |
| 5. Goa | · · · · · · |
| 6. Pondicherry | |
| 7. Chandigarh | يبعريه بالمني يكف |
| 7. Chandigarn . | •• |

tTransferred from the 7th November, 1966.

Total . 21,128-99 "